

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 33/2002 (OA 666/04)

DATE OF ORDER : 10.9.2002

1. Shri R.K.D. Baijal son of Shri Harmohan Das Baijal aged about 61 years, retired office Superintendent Gr. I, O/o Chief Works Manager (Loco Work Shops), Western Railway, Ajmer, R/o House No. 9, Kala Bag, Ajmer.
2. Shri B.N. Purohit son of Late Shri Shiv Nath Das Purohit, aged about 61 years, retired office Superintendent Gr. I, O/o Chief Works Manager (Loco Work Shops), Western Railway, Ajmer. Resident of 2A, Bank Colony, Katyad Road, Ghughra, Post Gagwana, District Ajmer.

....Petitioners.

VERSUS

1. Shri V.D. Gupta, General Manager, Western Railway, Church Gate, Mumbai.
2. Shri Kamal Singh, Senior Personnel Officer (Loco Work Shops, Western Railway, Ajmer.

....Respondents.

Mr. P.V. Calla, Counsel for the applicant.

Mr. T.P. Sharma, Counsel for the respondents.

CORAM

Hon'ble Mr. H.O. Gupta, Administrative Member

Hon'ble Mr. M.L. Chauhan Judicial Member

ORDER (ORAL)


This Contempt Petition has been filed for alleged


B

wilful disobedience of the order of the Tribunal dated 26.4.2001 passed in OA No. 666/04.

2. Heard the learned counsel for the parties. The learned counsel for the respondents submitted that the order of the Tribunal has been complied with except that actual payment which has been processed is to be made. He assured that the said payment will be made within ten days from today. Learned counsel for the applicant has no further submissions to make.

3. In the circumstances noting the assurance given by learned counsel for the respondents contemners, this Contempt Petition is dismissed as having become infructuous. Noticees are discharged.


(M.L. CHOUHAN)
JUDL. MEMBER


(H.O. GUPTA)
ADMN. MEMBER

AHQ